

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 593/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

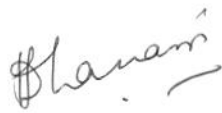
SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE PARTIES: Sobha Limited
V/s.
M/s. Pancard Clubs Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Gaurav Mehta also Ms. Faiza Dhanani i/b Dhruv Litadhas & Co	Adv for the Applicant	
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ADV. ROUPESH R.
JAINWAR

Adv. for
Respondent.



Order

CP 593/I&BP/NCLT/MUM/MH/2017

Due to paucity of time, list this matter on 28-04-2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)